

ANNEXURE 1

List of Stakeholders

[Pursuant to Regulation 31 (2) of the Regulations]

Sr. No.	Class of Stakeholders	Name of the Claimant		Amount (Rs.)	
				Claimed	Admitted
1	Secured Financial Creditors, who have relinquished their security interests under Section 52	1	The Cosmos Co-operative Bank Limited	14616,19,197.35	14616,19,197.35
		2	Bank of Maharashtra	2556,98,284.50	2556,98,284.50
		3	Bank of Baroda	2320,56,160.31	2320,56,160.31
		Total		194,93,73,642.16	194,93,73,642.16
2	Unsecured Financial Creditors	In the Liquidation Process, no claims have been received from any person claiming to be Unsecured Financial Creditor.			
3	Workmen and Employees	In the Liquidation Process, no claims have been received from any person claiming to be an Employee or Workman			
4	Governments	In the Liquidation Process, no claims have been received from any Governments.			
5	Operational Creditors other than Workmen, Employees and Governments	In the Liquidation Process, no claims have been received from any person claiming to be an Operational Creditor			
6	Shareholders	In the Liquidation Process, no claims have been received from any person claiming to be a Shareholder			

Notes:

- 1 In response to the Public Announcement, the Liquidator has received 3 (three) claims as mentioned in the list above.
- 2 All the 3 (three) Claims received were from Secured Financial creditors and the claims have been admitted on the basis of proofs submitted by these stakeholders.
- 3 During the CIRP, same 3 (three) parties had lodged claims and were part of the Committee of Creditors.